## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/160/ (IB)/2017

NAME OF THE PETITIONER(S)

: PRECEPT H PVT LTD

NAME OF THE RESPONDENT(S)

: GOODS LIFE INDUSTRIES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

K.g. Navin Balaji

Aduocati for pelitiones

Advocate

A Rosposition Lova .

J. HARIKRISHNA T.V. SEKAV

**ORDER** 

Counsel representing both the parties are present. Counsel for respondent stated that the senior counsel could not attend before the Tribunal today due to personal inconvenience and prayed time for making submissions. He also submitted that the settlement process between the parties are in progress. Time extended at request. Put up on 10.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)